GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:2934 ANSWERED ON:06.08.2015 Incentives to Panchayats Rathwa Shri Ramsinh Patalyabhai

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of the Panchayats which have been given incentives in the country under the Panchayat Empowerment and Accountability Incentive Scheme since its inception, year-wise and State-wise;

(b) whether the above scheme is going to be continued;

(c) if so, the details thereof; and

(d) the improvement, if any, that the Government has proposed for this scheme?

Answer

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHAL CHAND)

(a) Incentives have been given to the best performing Panchayats under the Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) since 2011-12. From 2013-14, PEAIS has been subsumed in the Central Component i.e. National Plan for Technical Assistance (NTPA) of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA). The year-wise incentives given to Panchayats in various States from 2011-12 to 2014-15 are annexed respectively at Annexure-II, Annexure-III and Annexure-IV.

(b) & (c) : Provision exists in the Budget Estimates (2015-16) for Central Component of RGPSA to support various programmes of the National Plan for Technical Assistance including Panchayat incentivization.

(d): Improvement and refinement of criteria and indicators for selection of best performing Panchayats is a continuous policy intervention adopted from time to time. Thematic awards have been introduced from the current year.
